

Annexure-9

Name of the Corporate Debtor: Chandigarh Overseas Private Limited; Date of commencement of CIRP: 27-02-2023; List of Creditors as on: 11-01-2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1	Pradeep Kumar	14-07-2023	10,83,03,216.00	2,10,00,000.00	Unsecured	-	-	Yes	-	-	8,73,03,216.00	-	
	Pardeep Kumar	14-07-2023	9,12,04,214.00	2,00,00,000.00	Unsecured	-	-	Yes	-	-	7,12,04,214.00	-	
2	Sandeep Kumar, Poonam Nirankari & Naveen Bansal	14-10-2023	-	1.00	Unsecured	-	-	No	-	-	-	-	
3	Gursharan Batra	02-11-2023	22,46,24,658.00	9,50,00,000.00	Unsecured	-	-	No	-	-	12,96,24,658.00	-	
4	Sumesh Chawla	02-11-2023	22,46,24,658.00	9,50,00,000.00	Unsecured	-	-	No	-	-	12,96,24,658.00	-	
5	Pritpal Singh Mann Legal Heir of Late Sh.Hardayal Singh Mann	24-11-2023	22,46,24,658.00	9,50,00,000.00	Unsecured	-	-	No	-	-	12,96,24,658.00	-	
			87,33,81,404.00	32,60,00,001.00							54,73,81,404.00		

